

Section 3 of the Essential Commodities Act, 1956, a copy of each of the following Notifications:—

- (1) S.O. No. 952 dated the 2nd May, 1959 making certain further amendment to the Cotton Textile (Production by Hand-looms) Control Order, 1956.
- (2) S.O. No. 1152 dated the 23rd May, 1959 making certain further amendments to the Textiles (Production by Power-looms) Control Order, 1956.
- (3) S.O. No. 1386 dated the 20th June, 1959 making certain further amendment to the Textile (Production by Powerlooms) Control Order, 1956. [Placed in Library, See No. LT-1461/59]

AMENDMENT TO RUBBER RULES

Shri Kanungo: Sir, I beg to lay on the Table, under sub-section (3) of Section 25 of the Rubber Act, 1947, a copy of notification No G.S.R. 598 dated the 23rd May, 1959 making certain further amendment to the Rubber Rules, 1955. [Placed in Library, See No LT-1462/59].

CORRECTION OF REPLY TO STARRED QUESTION No. 2308.

Shri Kanungo: Sir, I beg to lay on the Table a copy of the statement correcting the reply given on the 8th May, 1959 to a Supplementary by Shri K. T. K. Tangamani on Starred Question No. 2308 regarding enquiries into Dalmia concerns. [Placed in Library, See No. LT-1463/59].

NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following notifications:—

- (1) G.S.R. No. 694 dated the 20th June, 1959 making certain

amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.

- (2) G.S.R. No. 695 dated the 20th June, 1959 making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (3) G.S.R. Nos. 696 and 697 dated the 20th June, 1959 making certain amendments to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.
- (4) G.S.R. No 750 dated the 4th July, 1959 making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.
- (5) G.S.R. No. 817 dated the 18th July, 1959 making certain amendments to the Indian Administrative Service (Recruitment) Rules, 1954, the Indian Police Service (Recruitment) Rules, 1954, the Indian Administrative Service (Cadre) Rules, 1954, the Indian Police Service (Cadre) Rules, 1954, the Indian Administrative Service (Pay) Rules, 1954, the Indian Police Service (Pay) Rules, 1954, the All India Services (Discipline and Appeal) Rules, 1955.
- (6) G.S.R. No. 818 dated the 18th July, 1959 containing the All India Services (Extension to Jammu and Kashmir) Rules, 1959.
- (7) G.S.R. No. 819 dated the 18th July, 1959 making certain amendment to the Indian Administrative Service (Cadre) Rules, 1954.
- (8) G.S.R. No. 820 dated the 18th July, 1959 making certain amendment to the Indian Police Service (Cadre) Rules,